

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 80 of 2014 &  
IA Nos. 149 & 151 of 2014**

**Dated: 28<sup>th</sup> October, 2015**

**In the matter of:-**

Education Research & Development Foundation	...Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	....Respondent(s)

**ORDER**

As agreed by the parties, post the matter on **16.11.2015.**

(Court Master)

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